

## ORDER

Hon'ble Mrs. Justice **Ranjana Pandya** in addition to his own determination is assigned the backlog fresh cases from **Serial nos. 1 to 125 (except cases relating to Prevention of Corruption Act, 1988)** to be taken up on 27.10.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar).

Hon'ble Mr. Justice **V.P. Pathak** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.126 to 250 (except cases relating to Prevention of Corruption Act, 1988)** to be taken up on 27.10.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar).

Hon'ble Mr. Justice **Mohd. Tahir** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.251 onwards (except cases relating to Prevention of Corruption Act, 1988)** to be taken up on 27.10.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar).

Hon'ble Mr. Justice **Bharat Bhushan** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.1 to 100** to be taken up on 27.10.2015 of Court no.54 (Hon'ble Mr. Justice Manoj Misra).

Hon'ble Mr. Justice **Ramesh Sinha** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.101 onwards** to be taken up on 27.10.2015 of Court no.54 (Hon'ble Mr. Justice Manoj Misra).

**CHIEF JUSTICE**  
**26.10.2015**